

फा. नं. **QA-12015/23/2021-QA-FSSAI**
F. No. **QA-12015/23/2021-QA-FSSAI**
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(गुणवत्ता आश्वासन प्रभाग)
(Quality Assurance Division)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002
FDA Bhawan, Kotla Road, New Delhi - 110002

दिनांक /Dated, 30 अगस्त 2024

आदेश/Order

विषय: एनाकॉन लेबोरेटरी प्राइवेट लिमिटेड, नागपुर का निलंबन रद्द करने के संबंध में |

Subject: Revocation of Suspension of Anacon Laboratory Private Limited, Nagpur-reg

एफएसएसएआई कार्यालय सम संख्या आदेश दिनांक 10 जून 2024 के क्रम में, एनाकॉन लेबोरेटरी प्राइवेट लिमिटेड, नागपुर (एफएसएसएआई रजि. सं. 11/डब्ल्यू/एफएसएसएआई/2014) का निलंबन तत्काल प्रभाव से निरस्त किया जाता है |

In continuation to FSSAI Office Order of even number dated 10th June, 2024, the suspension of Anacon Laboratory Private Limited, Nagpur (FSSAI Reg. No. 11/W/FSSAI/2014) is hereby revoked with immediate effect.

2. यह आदेश सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है। This issues with the approval of Competent Authority.

(स्वीटी बेहेरा)

(Sweety Behera)
निदेशक (गुणवत्ता आश्वासन)
Director (QA)
FSSAI, New Delhi

प्रति/ To

1. Anacon Laboratory Private Limited, Nagpur; FP-34,35 Butibori Food Park, Five Star Industrial Estate, Nagpur- 441122, Maharashtra

Copy to:

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

Copy for information to:

1. PPS to Chairperson, FSSAI (HQ), New Delhi;
2. PS to CEO, FSSAI (HQ), New Delhi;
3. Executive Director (CS), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
5. Regional Director, FSSAI regional Office
6. CITO FSSAI, New Delhi-for uploading on the FSSAI website

